

**0CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR**

O.A. No.290/00157/2019

Jodhpur, this the 17th July, 2019

CORAM

**Hon'ble Smt Hina P. Shah, Judicial Member
Hon'ble Ms Archana Nigam, Administrative Member**

Vipin Kumar Singh S/o Late Shri Tej Narayan Singh, aged 58 years, resident of Staff Quarters, Kendriya Vidyalaya, Air Force Station, Jaisalmer (Raj.). (Presently posted on the post of TGT Science at Kendriya Vidyalaya, AFS, Jaisalmer (Raj.)

.....Applicant

By Advocate : Mr Jog Singh Bhati.

Versus

- (1) Kendriya Vidyalay Sangthan, through the Commissioner, 18, Institutional Area, Shaheed Jeet Singh Marg, New Delhi-110016.
- (2) The Assistant Commissioner (Est. II), Kendriya Vidyalaya Sangthan, 18, Institutional Area, Shaheed Jeet Singh Marg, New Delhi-110016.
- (3) The Deputy Commissioner, Kendriya Vidyalaya Sangthan (R.O.), 92, Gandhi Nagar Marg, Bajaj Nagar, Jaipur-302001 (Rajasthan).

.....Respondents

ORDER (Oral)

Per Smt. Hina P. Shah

Heard.

The applicant has filed present Original Application seeking direction on the respondents to consider his case under Last Term to Retire (LTR) category at his choice station as per transfer guidelines of Kendriya Vidyalaya Sangathan – 2018 (Annex. A/1).

2. Learned counsel for the applicant submits that the applicant is due for retirement on superannuation w.e.f. 29.07.2021 and he comes under the LTR Zone. The applicant has submitted his application in response to notification for consideration of Annual Transfer 2019 (Annex. A/2) for Jodhpur only. The applicant has scored 117 marks for consideration of request transfer. Learned counsel for the applicant submits that one of the employee posted at K.V. No. 1, Jodhpur namely Shri Bhanwar Singh Rathore, TGT Science is selected to the post of PGT Chemistry and going to be transferred in short time. Hence, vacancy of TGT Science is going to occur which is not shown by the respondents in general publication of vacant posts available at Jodhpur for annual transfer.

3. During the course of admission hearing, learned counsel for the applicant submits that applicant would be satisfied if he may be allowed to file representation in this regard and respondents be directed to consider the same in a time-bound manner.

4. In view of limited prayer made by the applicant, we deem it appropriate to dispose of the present OA at this stage with certain directions.

5. Accordingly, applicant is directed to file a representation with regard to vacancy likely to be occurred in Jodhpur, within a week from receipt of a copy of this order. Thereafter, respondents shall consider the request made by the applicant by

way of representation sympathetically in view of his request transfer score and date of superannuation, as per Transfer Guidelines of Kendriya Vidyalaya Sangathan -2018 (Annex. A/1) and pass appropriate speaking order within 04 weeks.

6. In terms of above, OA is disposed of with no order as to costs.

**[Archana Nigam]
Administrative Member**

**[Hina P. Shah]
Judicial Member**

Ss/-